

4. NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DUTSIDSMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 1.02.2018 AT 10.30 AM

CP (IB) No.299/9/HDB/2017
LEPL Projects Ltd
Air India SATS Airport Services Pvt Ltd
LEPL Projects Ltd
9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.M.M. Chary	Advocalt		
M. Manoj kumar	Alvocate	9603919119,	Caron

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Cr. Talun Reddy	Advocate	95020 \$36663636	4-
Abbijeet Taluar	Stroute	abhydet + 364 @ gravikan 9160660364	Dolyey

ORDER

Heard Mr. V.M.M. Chary and Mr. M. Manoj Kumar, Learned Counsels for the Petitioner; Mr.G.Tarun Reddy and Mr. Abhijeet Talwar, Learned counsels for the Respondent. Since talks are going on to resolve the issue, they requested two weeks' time.

Post the case on 19.02.2018.

MEMBER (Tech)

MEMBER (Judl)

Pavani